

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:657  
ANSWERED ON:02.03.2007  
AUCTION OF RESIDENTIAL PLOTS  
Masood Shri Rasheed

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Delhi Development Authority has started the auction of the residential plots;
- (b) if so, the reasons therefor;
- (c) whether any terms and conditions has been made for builders to provide flats at reasonable rate to economically weaker section people and low income category; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): The Delhi Development Authority (DDA) has informed that apart from allotment under Rohini Residential Scheme, 1981 to the registrants and alternative plots to the farmers, the residential plots are disposed of through open auction as per provisions of DDA (Disposal of Developed Nazul Land) Rules, 1981.

(c)&(d): The Master Plan of Delhi (MPD), 2021 provides that the developers of group housing shall ensure that minimum 15% of FAR or 35% of the dwelling units, whichever is more, are constructed for Community-Service Personnel/EWS and lower income category.

DDA has further informed that DDA's pilot project at Tehkhand provides for allotment of flats at reasonable rates to eligible slum dwellers, who belong to economically weaker section.